

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :05-04-2024

Date : 05.04.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	30957/ 2024	05.04.2 024	BLAPL- 2407/2 024	JADUNATH PRADHAN	C.O.		Order Dtd. 2024-04- 04		(Se at No-)
2	30958/ 2024	05.04.2 024	BLAPL- 899/20 24	AMLAN SHAKTI PAUL	C.O.		Order Dtd. 2024-04- 03	BAIL- 1	(Se at No- 1)
3	30959/ 2024	05.04.2 024	CRLA- 274/20 24	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 5	Order Dtd. 2024-04- 02	CRIMI NAL APPEA L	(Se at No- 10)
4	30960/ 2024	05.04.2 024	BLAPL- 2843/2 024	MANOJ KUMAR PANI	C.O.	COURT NO. 5	Order Dtd. 2024-04- 03		(Se at No- 10)
5	30961/ 2024	05.04.2 024	CMP- 330/20 22	P.K. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-04- 03	WRIT BRANC H-2	(Se at No- 8)
6	30962/ 2024	05.04.2 024	WP (C) - 16050/ 2022	S.K. BEHERA	C.O.	COURT NO. 5		WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
7	30963/ 2024	05.04.2 024	WP (C) - 7618/2 024	B.B. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)

8	30964/ 2024	05.04.2 024	WP (C) - 7693/2 024	H.K. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
9	30965/ 2024	05.04.2 024	WP (C) - 7703/2 024	B.B. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
10	30966/ 2024	05.04.2 024	WP (C) - 7586/2 024	B.B. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
11	30967/ 2024	05.04.2 024	WP (C) - 7596/2 024	B.B. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
12	30968/ 2024	05.04.2 024	WP (C) - 7372/2 024	R K SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	WRIT BRANC H-7	(Se at No- 15)
13	30969/ 2024	05.04.2 024	WP (C) - 7597/2 024	B.B. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
14	30970/ 2024	05.04.2 024	WP (C) - 7033/2 024	R K BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	WRIT BRANC H-4	(Se at No- 19)
15	30971/ 2024	05.04.2 024	WP (C) - 17316/ 2020	D K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 32)
16	30972/ 2024	05.04.2 024	WP (C) - 7614/2 024	B.B. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH	(Se at No- 108)

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17	30973/ 2024	05.04.2 024	WP (C) - 17316/ 2020	LAXMIDHA R MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 32)
18	30974/ 2024	05.04.2 024	WP (C) - 7615/2 024	B.B. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
19	30975/ 2024	05.04.2 024	WP (C) - 7487/2 024	D.K. JENA	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
20	30976/ 2024	05.04.2 024	WP (C) - 7274/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
21	30977/ 2024	05.04.2 024	SA- 178/19 97	DILIP SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-04- 04	SECON D APPEA L	(Se at No- 7)
22	30978/ 2024	05.04.2 024	WP (C) - 22292/ 2017	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
23	30979/ 2024	05.04.2 024	WP (C) - 22277/ 2022	G.JAYASI NGH	C.O.	COURT NO. 5	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
24	30980/ 2024	05.04.2 024	WP (C) - 9877/2 019	G.C. JENA	C.O.	COURT NO. 5	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
25	30981/ 2024	05.04.2 024	WP (C) - 11760/ 2020	K K RATH	C.O.	COURT NO. 5	Order Dtd. 2024-04- 02	WRIT BRANC	(Se at

			2021					H-6	No-25)
26	30982/2024	05.04.2024	WP (C) - 22277/2022	D.K.PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
27	30983/2024	05.04.2024	WP (C) - 9877/2019	G. JAYSHINGH	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
28	30984/2024	05.04.2024	WP (C) - 13488/2022	R C MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANCH-2	(Seat No-6)
29	30985/2024	05.04.2024	WP (C) - 9877/2019	G. JAYSHINGH	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
30	30986/2024	05.04.2024	WP (C) - 22277/2022	G. JAYASINGH	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
31	30987/2024	05.04.2024	FAO-474/2011	JAGABANDHU MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-04-04	MISC. APPEAL SEC.	(Seat No-8)
32	30988/2024	05.04.2024	CONTC-1843/2024	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-04-04		(Seat No-8)
33	30989/2024	05.04.2024	WP (C) - 7500/2024	M.K. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
34	30990/2024	05.04.2024	WP (C) - 7773/2024	B.B.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-04-04	WRIT BRANCH (DIVI	(Seat No-109)

								SION BENCH -2))
35	30992/ 2024	05.04.2 024	CONTC- 1827/2 024	CHINU SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-04- 04		(Se at No- 109)
36	30993/ 2024	05.04.2 024	WP (C) - 38370/ 2023	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
37	30994/ 2024	05.04.2 024	WP (C) - 7785/2 024	B.B.MALL ICK	C.O.	COURT NO. 1	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
38	30995/ 2024	05.04.2 024	WP (C) - 38370/ 2023	D.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
39	30997/ 2024	05.04.2 024	CONTC- 1835/2 024	D J NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04- 04		(Se at No- 112)
40	30998/ 2024	05.04.2 024	CONTC- 2153/2 024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04- 04		(Se at No- 112)
41	30999/ 2024	05.04.2 024	WP (C) - 7803/2 024	P.K.MOHA NTY	C.O.	COURT NO. 1	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
42	31001/ 2024	05.04.2 024	CONTC- 2154/2 024	A PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-04- 04	CONTE MPT	(Se at No- 8)
43	31003/ 2024	05.04.2 024	WP (C) - 7904/2 024	S.K.BEHE RA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -2)	111)
44	31004/2024	05.04.2024	WP (C) - 8878/2018	N.K. ROUTH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
45	31006/2024	05.04.2024	WP (C) - 22925/2018	N.K.SEN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
46	31009/2024	05.04.2024	WP (C) - 23820/2022	S.K. SAMIM	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
47	31012/2024	05.04.2024	WA-1386/2022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-03	WRIT APPEAL	(Seat No-2)
48	31014/2024	05.04.2024	WA-231/2024	B.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-03	WRIT APPEAL	(Seat No-1)
49	31016/2024	05.04.2024	WA-3020/2023	M.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT APPEAL	(Seat No-5)
50	31017/2024	05.04.2024	CONTC-2155/2024	A PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-04	CONTEMPT	(Seat No-2)
51	31019/2024	05.04.2024	CONTC-1841/2024	DR. PURUSOTTAM CHULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-04		(Seat No-2)
52	31020/2024	05.04.2024	WP (C) - 23341/2022	P.K.SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)

53	31023/ 2024	05.04.2 024	WP (C) - 23341/ 2023	SURYA KANTA SA...	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 03	WRIT BRANC H-2	(Se at No- 50)
54	31024/ 2024	05.04.2 024	BLAPL- 2821/2 024	S. BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 03		(Se at No- 50)
55	31026/ 2024	05.04.2 024	WP (C) - 5827/2 024	T.K.NAYA K	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
56	31028/ 2024	05.04.2 024	CONTC- 2170/2 024	PRADIPTA KU. PATTANAY AK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04		(Se at No- 111)
57	31029/ 2024	05.04.2 024	BLAPL- 350/20 24	PARTHA SARATHI DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04	BAIL- 1	(Se at No- 5)
58	31031/ 2024	05.04.2 024	CONTC- 2166/2 024	B R SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04	CONTE MPT	(Se at No- 2)
59	31032/ 2024	05.04.2 024	WP (C) - 39175/ 2021	P.CHULLI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03- 28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
60	31033/ 2024	05.04.2 024	CONTC- 2123/2 024	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04		(Se at No- 106)
61	31035/ 2024	05.04.2 024	CONTC- 2129/2 024	BANABIHA RI RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04		(Se at No- 106)
62	31036/ 2024	05.04.2 024	CONTC- 10201/ 2023	G.C.JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 03	CONTE MPT	(Se at No- 9)
63	31038/ 2024	05.04.2 024	CONTC- 2133/2 024	BANABIHA RI RAY	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2024-04- 04		(Se at No-

						COURT			9)
64	31039/ 2024	05.04.2 024	CONTC- 2130/2 024	BANABIHA RI RAY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 04	CONTE MPT	(Se at No- 2)
65	31041/ 2024	05.04.2 024	CONTC- 2121/2 024	BISWAJIT PARIDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 04	CONTE MPT	(Se at No- 6)
66	31042/ 2024	05.04.2 024	CONTC- 1353/2 024	N.K.ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 03		(Se at No- 6)
67	31043/ 2024	05.04.2 024	CONTC- 2148/2 024	KALPATAR U PARIDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 04	CONTE MPT	(Se at No- 4)
68	31045/ 2024	05.04.2 024	CONTC- 2103/2 024	PRATAP KU. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 04		(Se at No- 4)
69	31046/ 2024	05.04.2 024	CONTC- 2114/2 024	DINESH KU. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 04		(Se at No- 4)
70	31047/ 2024	05.04.2 024	CONTC- 2187/2 024	NIRANJAN ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 04		(Se at No- 4)
71	31048/ 2024	05.04.2 024	WPC (OA) - 515/20 17	BIKRAM SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 04	OA Branc h	(Se at No- 1)
72	31049/ 2024	05.04.2 024	WPC (OA) - 1295/2 018	MAHADEV BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03- 19	OA Branc h	(Se at No- 1)
73	31050/ 2024	05.04.2 024	WPC (OA C) - 479/20 17	B K SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 02	OA Branc h	(Se at No- 1)
74	31051/ 2024	05.04.2 024	WP (C) - 7761/2 024	SHASHIBH USAN BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 04	WRIT BRANC H-3	(Se at No- 13)
75	31052/ 2024	05.04.2 024	WP (C) - 7758/2 024	P K JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 04	WRIT BRANC H-3	(Se at No- 13)
76	31053/ 2024	05.04.2 024	CRLMP- 409/20	P.K.ROUT	C.O.	CHIEF JUSTI	Order Dtd. 2024-04- 03	WRIT BRANC	(Se at

			24			CE'S COURT		H-5	No-21)
77	31054/2024	05.04.2024	CRLMP-411/2024	S.K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH-5	(Seat No-21)
78	31055/2024	05.04.2024	CRLMP-413/2024	BYOMAKESH TRIPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH-5	(Seat No-21)
79	31056/2024	05.04.2024	CRLMP-414/2024	BYOMAKESH TRIPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH-5	(Seat No-21)
80	31057/2024	05.04.2024	CRLMP-1108/2023	M.K. PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-03	WRIT BRANCH-7	(Seat No-5)
81	31058/2024	05.04.2024	CRLMP-2148/2023	H.K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-11-13	WRIT BRANCH-8	(Seat No-40)
82	31059/2024	05.04.2024	BLAPL-597/2024	J MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-04-03	BAIL-1	(Seat No-6)
83	31060/2024	05.04.2024	WP (C) - 11159/2006	P.K. DASH	C.O.	COURT NO. 6	Order Dtd. 2024-04-06	WRIT BRANCH-1	(Seat No-2)
84	31061/2024	05.04.2024	BLAPL-1994/2024	N SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-04-03		(Seat No-2)
85	31062/2024	05.04.2024	BLAPL-2036/2024	MK PANI	C.O.	COURT NO. 6	Order Dtd. 2024-04-03		(Seat No-2)
86	31064/2024	05.04.2024	BLAPL-2074/2024	MK PANI	C.O.	COURT NO. 6	Order Dtd. 2024-04-03		(Seat No-2)
87	31072/2024	05.04.2024	WP (C) - 41153/2023	B.K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2023-12-19	WRIT BRANCH-7	(Seat No-48)
88	31073/2024	05.04.2024	BLAPL-1697/2024	PK DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-04		(Seat No-48)
89	31074/	05.04.2	WP (C) -	SUVENDU	C.O.	COURT	Order Dtd. 2024-04-	WRIT	(Se

	2024	024	7717/2024	BARIK		NO. 20	04	BRANCH-3	at No-13)
90	31075/2024	05.04.2024	WP (C) - 6045/2024	T.BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-04-04	WRIT BRANCH-7	(Seat No-5)
91	31076/2024	05.04.2024	CRLREV - 181/2023	B K ROUSTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-04-04	CRIMINAL REVISION	(Seat No-3)
92	31077/2024	05.04.2024	CRLMC-3793/2023	A T NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-04	CRIMINAL MISC	(Seat No-4)
93	31078/2024	05.04.2024	CMP-197/2024	B.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-04	WRIT BRANCH-7	(Seat No-15)
94	31079/2024	05.04.2024	CMP-296/2024	N.SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-04-04	WRIT BRANCH-8	(Seat No-39)
95	31080/2024	05.04.2024	WP (C) - 7559/2024	A.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-04	WRIT BRANCH-1	(Seat No-4)
96	31081/2024	05.04.2024	WP (C) - 6944/2024	S.K.SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANCH-3	(Seat No-14)
97	31082/2024	05.04.2024	WP (C) - 24362/2012	A.PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-04-04	WRIT BRANCH-5	(Seat No-47)
98	31083/2024	05.04.2024	WP (C) - 12440/2013	P.K.SWAIN	C.O.	COURT NO. 20		WRIT BRANCH-2	(Seat No-34)
99	31084/2024	05.04.2024	RPFAM-372/2023	J.P.KAR	C.O.	COURT NO. 20	Order Dtd. 2024-04-04	FIRST APPEAL	(Seat No-5)
100	31085/2024	05.04.2024	CMP-197/2022	B.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-04-02	WRIT BRANCH-8	(Seat No-40)
101	31086/2024	05.04.2024	WP (C) - 17772/2012	J.PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANCH-5	(Seat No-22)

10	31087/2024	05.04.2024	ABLAPL - 995/2024	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-03-14	BAIL-2	(Seat No-8)
10	31090/2024	05.04.2024	WP (C) - 7682/2024	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANCH-2	(Seat No-8)
10	31091/2024	05.04.2024	WP (C) - 7591/2024	A. PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-04-04	WRIT BRANCH-1	(Seat No-4)
10	31092/2024	05.04.2024	WP (C) - 7686/2024	B.K. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-8)
10	31093/2024	05.04.2024	WP (C) - 7552/2024	B.K. PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No-4)
10	31094/2024	05.04.2024	WP (C) - 7552/2024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No-4)
10	31095/2024	05.04.2024	WP (C) - 7722/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH-3	(Seat No-13)
10	31096/2024	05.04.2024	WP (C) - 5057/2024	B.D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11	WRIT BRANCH-5	(Seat No-22)
11	31097/2024	05.04.2024	WP (C) - 35958/2023	DHANANJAY DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-32)
11	31098/2024	05.04.2024	WP (C) - 42937/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-2	(Seat No-45)
11	31099/2024	05.04.2024	WP (C) - 7792/2024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH-3	(Seat No-13)
11	31100/2024	05.04.2024	WP (C) - 7676/2024	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANCH-2	(Seat No-8)
11	31101/2024	05.04.2024	WP (C) - 7070/2020	M/S.RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-04	WRIT BRANCH-7	(Seat No-

									15)
11	31102/ 2024	05.04.2 024	WP (C) - 7678/2 024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04- 03	WRIT BRANC H-2	(Se at No- 8)
11	31103/ 2024	05.04.2 024	WP (C) - 7759/2 024	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H-3	(Se at No- 13)
11	31104/ 2024	05.04.2 024	BLAPL- 2818/2 024	BK PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04- 03		(Se at No- 13)
11	31105/ 2024	05.04.2 024	WP (C) - 7757/2 024	B. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H-3	(Se at No- 13)
11	31106/ 2024	05.04.2 024	WP (C) - 3713/2 024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02- 21	WRIT BRANC H-7	(Se at No- 18)
12	31108/ 2024	05.04.2 024	WP (C) - 7764/2 024	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H-3	(Se at No- 13)
12	31109/ 2024	05.04.2 024	TRP (C) - 41/202 4	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2024-03- 28	M.J.C .	(Se at No- 6)
12	31110/ 2024	05.04.2 024	WP (C) - 7688/2 024	BIKRAM SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-04- 03	WRIT BRANC H-2	(Se at No- 8)
12	31111/ 2024	05.04.2 024	WP (C) - 7794/2 024	R.P. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-04- 04	WRIT BRANC H-3	(Se at No- 13)
12	31112/ 2024	05.04.2 024	BLAPL- 2552/2 024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04- 03		(Se at No- 13)
12	31113/ 2024	05.04.2 024	BLAPL- 14553/ 2023	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04- 03	BAIL- 1	(Se at No- 3)
12	31114/ 2024	05.04.2 024	CRLA- 468/20 18	N PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-04- 03	CRIMI NAL APPEA L	(Se at No- 5)
12	31115/ 2024	05.04.2 024	CRLA- 468/20	N PANDA	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMI NAL	(Se at

			18					APPEAL	No-5)
128	31116/2024	05.04.2024	JCRLA-78/2016	A K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-04-03	CRIMINAL APPEAL	(Seat No-7)
129	31117/2024	05.04.2024	CRLA-1178/2023	R.R.DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
130	31118/2024	05.04.2024	CRLA-135/2016	P L MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-4)
131	31119/2024	05.04.2024	CRLA-278/2019	R. SETHI	C.O.	COURT NO. 24	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-6)
132	31120/2024	05.04.2024	BLAPL-2822/2024	BALARAM SINGH	C.O.	COURT NO. 24	Order Dtd. 2024-04-03		(Seat No-6)
133	31121/2024	05.04.2024	BLAPL-2801/2024	J K TRIPATHY	C.O.	COURT NO. 24	Order Dtd. 2024-04-03	BAIL-2	(Seat No-12)
134	31122/2024	05.04.2024	CRLA-150/2024	P.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024-04-03	CRIMINAL APPEAL	(Seat No-10)
135	31123/2024	05.04.2024	WP (C) - 7552/2024	B BEHERA	C.O.	COURT NO. 24	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No-4)
136	31124/2024	05.04.2024	CRLA-233/2024	S.C. BISWAL	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		(Seat No-4)
137	31126/2024	05.04.2024	BLAPL-12507/2023	N. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	BAIL-1	(Seat No-1)
138	31127/2024	05.04.2024	BLAPL-1185/2023	J. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	BAIL-1	(Seat No-1)
139	31128/2024	05.04.2024	BLAPL-8132/2023	M. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	BAIL-1	(Seat No-6)
140	31130/	05.04.2	CRLA-	M.K.	C.O.	COURT	Order Dtd. 9999-12-	CRIMI	(Se

0	2024	024	198/2024	MOHANTY		NO. 5	31	NAL APPEAL	at No-10)
14	31131/2024	05.04.2024	BLAPL-2832/2024	CHITTARANJAN SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-10)
14	31132/2024	05.04.2024	BLAPL-1401/2024	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-10)
14	31133/2024	05.04.2024	BLAPL-2659/2024	A K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-10)
14	31134/2024	05.04.2024	BLAPL-2601/2024	JUDHISTHIRA SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-10)
14	31135/2024	05.04.2024	BLAPL-1680/2024	P K PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-10)
14	31136/2024	05.04.2024	BLAPL-2812/2024	A K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-10)
14	31137/2024	05.04.2024	BLAPL-2808/2024	PRATAP KU. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-10)
14	31138/2024	05.04.2024	BLAPL-2802/2024	S P MOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	BAIL-1	(Se at No-1)
14	31139/2024	05.04.2024	BLAPL-2794/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-1)
15	31140/2024	05.04.2024	BLAPL-2789/2024	R K BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-1)
15	31141/2024	05.04.2024	BLAPL-2788/2024	NIRANJAN MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	BAIL-2	(Se at No-7)
15	31142/2024	05.04.2024	BLAPL-2776/2024	S K BHANJADEO	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-7)

15	31143/2024	05.04.2024	BLAPL-2839/2024	ANUPAM DASH	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	BAIL-1	(Se at No-4)
15	31144/2024	05.04.2024	BLAPL-2837/2024	PRATAP SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-4)
15	31145/2024	05.04.2024	BLAPL-2836/2024	PRATAP SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	BAIL-2	(Se at No-12)
15	31146/2024	05.04.2024	BLAPL-2828/2024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-12)
15	31147/2024	05.04.2024	BLAPL-2816/2024	R K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04-03	BAIL-1	(Se at No-4)
15	31148/2024	05.04.2024	BLAPL-2814/2024	A K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-03		(Se at No-4)
15	31154/2024	05.04.2024	CMP-289/2024	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-06-21	WRIT BRANCH-8	(Se at No-39)
16	31155/2024	05.04.2024	CRLMC-246/2024	N. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-19		(Se at No-39)
16	31156/2024	05.04.2024	RSA-172/2017	D. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	SECOND APPEAL	(Se at No-5)
16	31157/2024	05.04.2024	ABLAPL - 14579/2023	ASHOK KUMAR PRADHAN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-04	BAIL-2	(Se at No-10)
16	31158/2024	05.04.2024	ABLAPL - 8621/2020	DILLIP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2022-04-11	BAIL-2	(Se at No-10)
16	31159/2024	05.04.2024	ABLAPL - 13945/2021	M.R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-04-04	BAIL-2	(Se at No-7)
16	31160/2024	05.04.2024	BLAPL-13946/2023	S.D. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-04-04	BAIL-2	(Se at No-

									10)
166	31161/2024	05.04.2024	BLAPL-1496/2024	JK BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-04-03		(Se at No-10)
167	31162/2024	05.04.2024	BLAPL-9976/2021	R. SETHI	C.O.	COURT NO. 7	Order Dtd. 2021-12-24	BAIL-2	(Se at No-8)
168	31163/2024	05.04.2024	ABLAPL - 711/2024	M DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	BAIL-1	(Se at No-5)
169	31164/2024	05.04.2024	WP (C) - 1218/2024	B.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-108)
170	31165/2024	05.04.2024	WP (C) - 1218/2024	B.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-108)
171	31166/2024	05.04.2024	WP (C) - 567/2024	M. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
172	31167/2024	05.04.2024	WP (C) - 316/2024	R.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-120)
173	31168/2024	05.04.2024	WP (C) - 7479/2024	A.P. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-106)
174	31169/2024	05.04.2024	WP (C) - 5132/2024	S.K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION)	(Se at No-104)

								BENCH -1)	
17 5	31172/ 2024	05.04.2 024	MATA- 55/201 6	PRASANNA KU. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-04- 03	FIRST APPEA L	(Se at No- 5)
17 6	31173/ 2024	05.04.2 024	MATA- 55/201 6	M R BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04- 03	FIRST APPEA L	(Se at No- 5)
17 7	31174/ 2024	05.04.2 024	MATA- 135/20 23	SANJAYA KU. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-04- 04	FIRST APPEA L	(Se at No- 4)
17 8	31175/ 2024	05.04.2 024	CONTC- 1720/2 024	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04- 02		(Se at No- 4)
17 9	31176/ 2024	05.04.2 024	WP (C) - 6927/2 024	K K NATH	C.O.	COURT NO. 11	Order Dtd. 2024-04- 03	WRIT BRANC H-3	(Se at No- 14)
18 0	31177/ 2024	05.04.2 024	WP (C) - 5850/2 024	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
18 1	31178/ 2024	05.04.2 024	CONTC- 5492/2 022	D.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03- 15	CONTE MPT	(Se at No- 6)
18 2	31179/ 2024	05.04.2 024	BLAPL- 10299/ 2023	S CHOUIDHU RY	C.O.	COURT NO. 8	Order Dtd. 2024-04- 03	BAIL- 1	(Se at No- 6)
18 3	31180/ 2024	05.04.2 024	WP (C) - 7561/2 024	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04- 04	WRIT BRANC H-1	(Se at No- 4)
18 4	31181/ 2024	05.04.2 024	WP (C) - 7711/2 024	P K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-07- 24	WRIT BRANC H-3	(Se at No- 13)
18 5	31182/ 2024	05.04.2 024	WP (C) - 6332/2 024	HAREKRUS HNA DASH	C.O.	COURT NO. 20	Order Dtd. 2024-04- 04	WRIT BRANC H-3	(Se at No- 33)
18 6	31183/ 2024	05.04.2 024	ABLAPL -	BALARAM SINGH	C.O.	COURT NO.	Order Dtd. 2023-10- 10	BAIL- 2	(Se at

			7844/2023			11			No-11)
187	31184/2024	05.04.2024	BLAPL-10754/2023	R.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	BAIL-1	(Se at No-4)
188	31185/2024	05.04.2024	WP (C) - 22585/2011	MR.D.R.R AY	C.O.	COURT NO. 11	Order Dtd. 2024-04-04	WRIT BRANC H-7	(Se at No-10)
189	31186/2024	05.04.2024	BLAPL-10110/2023	A. SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2024-04-02	BAIL-1	(Se at No-1)
190	31187/2024	05.04.2024	BLAPL-12035/2023	G. SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2024-04-03	BAIL-2	(Se at No-9)
191	31188/2024	05.04.2024	WP (C) - 6430/2024	MRUTYUNJ AYA MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04-03	WRIT BRANC H-4	(Se at No-37)
192	31189/2024	05.04.2024	BLAPL-9601/2023	J. PARDHAN	C.O.	COURT NO. 17	Order Dtd. 2024-04-03	BAIL-2	(Se at No-9)
193	31190/2024	05.04.2024	WP (C) - 30344/2020	SATRUGHN A DASH (A)	C.O.	COURT NO. 17	Order Dtd. 2024-04-04	WRIT BRANC H (DIVISION BENCH -2)	(Se at No-115)
194	31191/2024	05.04.2024	BLAPL-10014/2023	S. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04-02	BAIL-2	(Se at No-7)
195	31192/2024	05.04.2024	WP (C) - 3021/2019	M/S.GYAN ENDRA CHANDRA SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-04-04	WRIT BRANC H (DIVISION BENCH -2)	(Se at No-114)
196	31193/2024	05.04.2024	WP (C) - 3021/2019	ABINASH SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2024-04-04	WRIT BRANC H (DIVISION BENCH -2)	(Se at No-114)
197	31194/2024	05.04.2024	WP (C) -	ASHUTOSH	C.O.	COURT	Order Dtd. 2024-04-	WRIT	(Se

7	2024	024	14327/ 2019	MOHANTY		NO. 17	04	BRANC H (DIVI SION BENCH -1)	at No- 108)
19 8	31195/ 2024	05.04.2 024	WP (C) - 7739/2 024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
19 9	31196/ 2024	05.04.2 024	WP (C) - 18706/ 2015	B. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-03- 28	WRIT BRANC H-8	(Se at No- 39)
20 0	31197/ 2024	05.04.2 024	WP (C) - 7738/2 024	B K PARDHI	C.O.	COURT NO. 17	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
20 1	31198/ 2024	05.04.2 024	WP (C) - 18706/ 2015	B. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-03- 28	WRIT BRANC H-8	(Se at No- 39)
20 2	31199/ 2024	05.04.2 024	WP (C) - 7738/2 024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
20 3	31200/ 2024	05.04.2 024	WP (C) - 7737/2 024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
20 4	31201/ 2024	05.04.2 024	WP (C) - 18706/ 2015	M. NAIK	C.O.	COURT NO. 17	Order Dtd. 2024-03- 28	WRIT BRANC H-8	(Se at No- 39)
20 5	31202/ 2024	05.04.2 024	WP (C) - 7736/2 024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)

20	31203/2024	05.04.2024	WP (C) - 18706/2015	A.K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-03-28	WRIT BRANCH-8	(Seat No-39)
20	31204/2024	05.04.2024	WP (C) - 7735/2024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
20	31206/2024	05.04.2024	WP (C) - 720/2016	A.K. PANDA	C.O.	COURT NO. 17		WRIT BRANCH-1	(Seat No-30)
20	31207/2024	05.04.2024	WP (C) - 7734/2024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
21	31208/2024	05.04.2024	WP (C) - 720/2016	M. NAIK	C.O.	COURT NO. 17	Order Dtd. 2024-03-28	WRIT BRANCH-1	(Seat No-30)
21	31209/2024	05.04.2024	WP (C) - 7733/2024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
21	31210/2024	05.04.2024	WP (C) - 18706/2015	D. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-03-28	WRIT BRANCH-8	(Seat No-39)
21	31211/2024	05.04.2024	WP (C) - 7732/2024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
21	31212/2024	05.04.2024	WP (C) - 7743/2024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-109)
21	31213/2024	05.04.2024	WP (C) - 7458/2	B. SINGH	C.O.	COURT NO.	Order Dtd. 2024-04-04	WRIT BRANCH	(Seat)

			024			17		H (DIVISION BENCH -1)	No- 106)
21 6	31214/ 2024	05.04.2 024	WP (C) - 7742/2 024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
21 7	31215/ 2024	05.04.2 024	WP (C) - 7437/2 024	B.K. SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
21 8	31216/ 2024	05.04.2 024	WP (C) - 7741/2 024	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
21 9	31217/ 2024	05.04.2 024	WP (C) - 7434/2 024	B.K. SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
22 0	31218/ 2024	05.04.2 024	WP (C) - 13526/ 2023	K N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
22 1	31219/ 2024	05.04.2 024	WP (C) - 7426/2 024	B.K. SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
22 2	31220/ 2024	05.04.2 024	CONTC- 1905/2 024	BIKRAM BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-04- 02		(Se at No- 106)
22	31221/ 2024	05.04.2	CONTC-	B K	C.O.	COURT	Order Dtd. 2024-04-		(Se

3	2024	024	1858/2 024	SWAIN		NO. 17	02		at No- 106)
22 4	31222/ 2024	05.04.2 024	WP (C) - 7901/2 024	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
22 5	31223/ 2024	05.04.2 024	CONTC- 1881/2 024	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 02	CONTE MPT	(Se at No- 2)
22 6	31225/ 2024	05.04.2 024	WP (C) - 7466/2 024	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
22 7	31226/ 2024	05.04.2 024	CONTC- 2108/2 024	JITENDRA KU MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04		(Se at No- 106)
22 8	31229/ 2024	05.04.2 024	WP (C) - 7259/2 024	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
22 9	31230/ 2024	05.04.2 024	CONTC- 1826/2 024	S.K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04		(Se at No- 104)
23 0	31232/ 2024	05.04.2 024	WP (C) - 7265/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
23 1	31233/ 2024	05.04.2 024	WP (C) - 7269/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)

23	31235/ 2024	05.04.2 024	CONTC- 1963/2 024	A K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 02	CONTE MPT	(Se at No- 2)
23	31236/ 2024	05.04.2 024	WP (C) - 7273/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
23	31237/ 2024	05.04.2 024	WP (C) - 7873/2 024	P.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
23	31238/ 2024	05.04.2 024	CONTC- 1947/2 024	AJAY KU.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 02		(Se at No- 110)
23	31239/ 2024	05.04.2 024	ITA- 74/202 3	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12- 31	CIVIL REVIS ION	(Se at No- 4)
23	31240/ 2024	05.04.2 024	ITA- 73/202 3	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12- 31	CIVIL REVIS ION	(Se at No- 4)
23	31241/ 2024	05.04.2 024	WP (C) - 7797/2 024	S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H-3	(Se at No- 13)
23	31243/ 2024	05.04.2 024	ITA- 75/202 3	T.K. NAYAK	C.O.	COURT NO. 3 OLD		CIVIL REVIS ION	(Se at No- 4)
24	31245/ 2024	05.04.2 024	BLAPL- 11654/ 2023	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04	BAIL- 2	(Se at No- 12)
24	31246/ 2024	05.04.2 024	CONTC- 2158/2 024	MANGUL NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04		(Se at No- 12)
24	31248/ 2024	05.04.2 024	CONTC- 2104/2 024	B K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04		(Se at No- 12)
24	31252/ 2024	05.04.2 024	WP (C) -	M.R.	C.O.	COURT	Order Dtd. 2024-04-	WRIT	(Se

3	2024	024	42939/ 2023	ROUTRAY		NO. 3 OLD	04	BRANC H-2	at No- 45)
24 4	31253/ 2024	05.04.2 024	WP (C) - 7574/2 024	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 03	WRIT BRANC H-1	(Se at No- 4)
24 5	31254/ 2024	05.04.2 024	CONTC- 1871/2 024	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 02	CONTE MPT	(Se at No- 8)
24 6	31255/ 2024	05.04.2 024	WP (C) - 316/20 24	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
24 7	31256/ 2024	05.04.2 024	CONTC- 1852/2 024	S.K.SAHO O	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 02		(Se at No- 120)
24 8	31257/ 2024	05.04.2 024	WP (C) - 7574/2 024	D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 03	WRIT BRANC H-1	(Se at No- 4)
24 9	31258/ 2024	05.04.2 024	CONTC- 1998/2 024	MANGUL NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04		(Se at No- 4)
25 0	31259/ 2024	05.04.2 024	WP (C) - 7375/2 024	P. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 03	WRIT BRANC H-7	(Se at No- 15)
25 1	31260/ 2024	05.04.2 024	WP (C) - 7379/2 024	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
25 2	31261/ 2024	05.04.2 024	CONTC- 1859/2 024	S.K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04		(Se at No- 15)
25 3	31262/ 2024	05.04.2 024	WP (C) - 7381/2 024	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
25 4	31263/ 2024	05.04.2 024	CONTC- 2149/2 024	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04- 04		(Se at No- 15)

25	31264/2024	05.04.2024	CONTC-2165/2024	B K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-04	CONTE MPT	(Se at No-1)
25	31265/2024	05.04.2024	CONTC-2139/2024	B K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-04 Judgement Dtd. 2024-04-04,		(Se at No-1)
25	31266/2024	05.04.2024	WP (C) - 7378/2024	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-02	WRIT BRANC H-7	(Se at No-15)
25	31268/2024	05.04.2024	CMPAT-14/1987	R.K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-04		(Se at No-15)
25	31269/2024	05.04.2024	CMPAT-15/1992	R.K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-04	CIVIL REVISION	(Se at No-2)
26	31271/2024	05.04.2024	CONTC-1854/2024	P K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-02		(Se at No-2)
26	31273/2024	05.04.2024	CRLREV - 497/2023	T.R. DAS	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Se at No-5)
26	31275/2024	05.04.2024	CRLA-846/2023	S. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-04-25	CRIMINAL APPEAL	(Se at No-9)
26	31276/2024	05.04.2024	CONTC-1930/2024	K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-02		(Se at No-9)
26	31277/2024	05.04.2024	WP (C) - 37450/2023	CHHABI RANA	C.O.	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-6	(Se at No-25)
26	31279/2024	05.04.2024	FAO-534/2018	B K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-04-04	MISC. APPEAL SEC.	(Se at No-5)
26	31280/2024	05.04.2024	WP (C) - 7288/2024	S. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-04-03	WRIT BRANC H-6	(Se at No-16)
26	31284/2024	05.04.2024	WP (C) - 2019/2024	GD MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-04-04	WRIT BRANC H-3	(Se at No-

									12)
268	31285/2024	05.04.2024	WP (C) - 7746/2024	M K RATH	C.O.	COURT NO. 6	Order Dtd. 2024-04-04	WRIT BRANCH-3	(Seat No-13)
269	31287/2024	05.04.2024	WP (C) - 6511/2024	AK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	WRIT BRANCH-7	(Seat No-48)
270	31289/2024	05.04.2024	WP (C) - 7562/2024	S P MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	WRIT BRANCH-1	(Seat No-4)
271	31290/2024	05.04.2024	WP (C) - 6514/2024	AK PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	WRIT BRANCH-7	(Seat No-48)
272	31291/2024	05.04.2024	WP (C) - 7699/2024	N.K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	WRIT BRANCH-2	(Seat No-8)
273	31292/2024	05.04.2024	WP (C) - 7575/2024	SUBRAT KUMAR SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-08-21	WRIT BRANCH-1	(Seat No-4)
274	31294/2024	05.04.2024	WP (C) - 6552/2024	HK MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	WRIT BRANCH-7	(Seat No-48)
275	31295/2024	05.04.2024	WP (C) - 32386/2023	SAMBEET PATTANAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	WRIT BRANCH-5	(Seat No-53)
276	31296/2024	05.04.2024	WP (C) - 7529/2024	P.K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-4)
277	31297/2024	05.04.2024	WP (C) - 6560/2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH-7	(Seat No-48)
278	31298/2024	05.04.2024	WP (C) - 7666/2024	BHUBANESWAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANCH-2	(Seat No-8)
279	31299/2024	05.04.2024	WP (C) - 25422/2023	PRADEEP BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No-3)
280	31301/2024	05.04.2024	WP (C) - 6564/2024	AK MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-04-04	WRIT BRANCH	(Seat No-)

			024			23		H-7	No-48)
28 1	31302/ 2024	05.04.2 024	WP (C) - 7765/2 024	S.K. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-04- 04	WRIT BRANC H-3	(Se at No- 13)
28 2	31303/ 2024	05.04.2 024	WP (C) - 6618/2 024	S DASH	C.O.	COURT NO. 23	Order Dtd. 2024-04- 04	WRIT BRANC H-8	(Se at No- 40)
28 3	31305/ 2024	05.04.2 024	WP (C) - 7544/2 024	M.K. RATH	C.O.	COURT NO. 23	Order Dtd. 2024-04- 03	WRIT BRANC H-1	(Se at No- 4)
28 4	31306/ 2024	05.04.2 024	WP (C) - 6621/2 024	HK DASH	C.O.	COURT NO. 23	Order Dtd. 2024-04- 04	WRIT BRANC H-8	(Se at No- 40)
28 5	31308/ 2024	05.04.2 024	WP (C) - 21397/ 2023	D NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-04- 03	WRIT BRANC H-5	(Se at No- 20)
28 6	31309/ 2024	05.04.2 024	WP (C) - 6694/2 024	N MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04- 04	WRIT BRANC H-8	(Se at No- 40)
28 7	31310/ 2024	05.04.2 024	WP (C) - 7677/2 024	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04- 04	WRIT BRANC H-2	(Se at No- 8)
28 8	31311/ 2024	05.04.2 024	BLAPL- 2356/2 024	S. K. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-04- 04		(Se at No- 8)
28 9	31312/ 2024	05.04.2 024	WP (C) - 11466/ 2016	P K DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04- 02	WRIT BRANC H-3	(Se at No- 14)
29 0	31313/ 2024	05.04.2 024	WP (C) - 7750/2 024	DIBYAKAN TA DASH	C.O.	COURT NO. 23	Order Dtd. 2024-04- 04	WRIT BRANC H-3	(Se at No- 13)
29 1	31314/ 2024	05.04.2 024	WP (C) - 6696/2 024	N MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04- 04	WRIT BRANC H-8	(Se at No- 40)
29 2	31315/ 2024	05.04.2 024	WP (C) - 11466/ 2016	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04- 02	WRIT BRANC H-3	(Se at No- 14)
29	31316/ 2024	05.04.2	WP (C) -	B. SAMAL	C.O.	COURT	Order Dtd. 2024-04-	WRIT	(Se

3	2024	024	7700/2024			NO. 23	04	BRANCH-2	at No-8)
294	31317/2024	05.04.2024	WP (C) - 6698/2024	N MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	WRIT BRANCH-8	(Seat No-40)
295	31318/2024	05.04.2024	WP (C) - 25348/2022	B BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH-3	(Seat No-12)
296	31320/2024	05.04.2024	WP (C) - 4854/2024	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-3	(Seat No-11)
297	31321/2024	05.04.2024	WP (C) - 6813/2024	JK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH-2	(Seat No-7)
298	31322/2024	05.04.2024	WP (C) - 25348/2022	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANCH-3	(Seat No-12)
299	31324/2024	05.04.2024	WP (C) - 6938/2024	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH-3	(Seat No-14)
300	31326/2024	05.04.2024	WPC (OA C) - 2559/2017	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	OA Branch	(Seat No-1)
301	31327/2024	05.04.2024	WP (C) - 7791/2024	RABINDRA NATH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH-3	(Seat No-13)
302	31328/2024	05.04.2024	WP (C) - 6947/2024	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH-3	(Seat No-14)
303	31330/2024	05.04.2024	WPC (OA C) - 2939/2017	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	OA Branch	(Seat No-1)
304	31331/2024	05.04.2024	WP (C) - 7427/2024	N PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-04	WRIT BRANCH-8	(Seat No-41)
305	31334/2024	05.04.2024	WP (C) - 6932/2024	B K ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	WRIT BRANCH-3	(Seat No-14)

30	31336/2024	05.04.2024	WP (C) - 7702/2024	K N SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	WRIT BRANCH-3	(Serial No-13)
30	31338/2024	05.04.2024	WP (C) - 7779/2024	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	WRIT BRANCH-3	(Serial No-13)
30	31340/2024	05.04.2024	WP (C) - 7582/2024	G.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-04-03	WRIT BRANCH-1	(Serial No-4)
30	31341/2024	05.04.2024	WP (C) - 7850/2024	D. GOCHAYAT	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	WRIT BRANCH-4	(Serial No-46)
31	31343/2024	05.04.2024	WP (C) - 7900/2024	S.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Serial No-46)
31	31345/2024	05.04.2024	WP (C) - 7918/2024	U. CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Serial No-20)
31	31349/2024	05.04.2024	WP (C) - 5284/2024	M.R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-03	WRIT BRANCH-7	(Serial No-44)
31	31350/2024	05.04.2024	WP (C) - 7118/2024	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Serial No-23)
31	31352/2024	05.04.2024	WP (C) - 6905/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	WRIT BRANCH-3	(Serial No-14)
31	31353/2024	05.04.2024	WP (C) - 7396/2024	H.K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Serial No-15)
31	31354/2024	05.04.2024	WP (C) - 7411/2024	J.D. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	WRIT BRANCH-8	(Serial No-41)
31	31355/2024	05.04.2024	WP (C) - 7311/2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Serial No-15)
31	31356/2024	05.04.2024	CONTC-1863/2024	TATHAGAT A SAHOO, S.K.	C.O.	COURT NO. 1	Order Dtd. 2024-04-04		(Serial No-

				SAHOO, A.K. SAA					15)
31 9	31357/ 2024	05.04.2 024	CONTC- 2102/2 024	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04- 04		(Se at No- 15)
32 0	31358/ 2024	05.04.2 024	WP (C) - 23419/ 2019	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2019-11- 28		(Se at No- 15)
32 1	31359/ 2024	05.04.2 024	CONTC- 1861/2 024	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04- 04		(Se at No- 15)
32 2	31360/ 2024	05.04.2 024	CONTC- 1821/2 024	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04- 04		(Se at No- 15)
32 3	31361/ 2024	05.04.2 024	CONTC- 1849/2 024	P.C. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04- 04		(Se at No- 15)
32 4	31362/ 2024	05.04.2 024	BLAPL- 11198/ 2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04- 05	BAIL- 1	(Se at No- 2)
32 5	31363/ 2024	05.04.2 024	WP (C) - 23820/ 2022	N.K. SATAPATH Y	C.O.	COURT NO. 11	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
32 6	31367/ 2024	05.04.2 024	WP (C) - 4667/2 024	R.R.DAS	C.O.	COURT NO. 16	Order Dtd. 2024-04- 04	WRIT BRANC H-8	(Se at No- 43)
32 7	31368/ 2024	05.04.2 024	WP (C) - 42401/ 2023	B.MOHANT Y	C.O.	COURT NO. 16	Order Dtd. 2024-05- 06	WRIT BRANC H-4	(Se at No- 27)
32 8	31369/ 2024	05.04.2 024	WP (C) - 7589/2 024	A.T.NAYA K	C.O.	COURT NO. 16	Order Dtd. 2024-04- 04	WRIT BRANC H-1	(Se at No- 4)
32 9	31370/ 2024	05.04.2 024	BLAPL- 2891/2 024	T. R. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-04- 04	BAIL- 1	(Se at No- 2)
33 0	31371/ 2024	05.04.2 024	BLAPL- 2909/2	S. BISWAL	C.O.	COURT NO.	Order Dtd. 2024-04- 04		(Se at

			024			16			No-2)
33 1	31372/ 2024	05.04.2 024	WP (C) - 23876/ 2022	NIRMAL KUMAR SATAPATH Y	C.O.	COURT NO. 16	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
33 2	31373/ 2024	05.04.2 024	WP (C) - 23822/ 2022	NIRMAL KUMAR SATAPATH Y	C.O.	COURT NO. 16	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
33 3	31374/ 2024	05.04.2 024	WP (C) - 23824/ 2022	NIRMAL KUMAR SATAPATH Y	C.O.	COURT NO. 16	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
33 4	31375/ 2024	05.04.2 024	WP (C) - 23877/ 2022	NIRMAL KUMAR SATAPATH Y	C.O.	COURT NO. 16	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
33 5	31376/ 2024	05.04.2 024	WP (C) - 23821/ 2022	NIRMAL KUMAR SATAPATH Y	C.O.	COURT NO. 16	Order Dtd. 2024-04- 03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
33 6	31377/ 2024	05.04.2 024	ABLAPL - 1734/2 024	AK SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-03- 19	BAIL- 1	(Se at No- 2)
33 7	31378/ 2024	05.04.2 024	WP (C) - 7449/2 024	B.K. SINGH	C.O.	COURT NO. 16	Order Dtd. 2024-04- 04	WRIT BRANC H-8	(Se at No- 41)
33 8	31379/ 2024	05.04.2 024	WP (C) - 7506/2 024	M.D. BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-04- 04	WRIT BRANC H-1	(Se at No- 4)
33 9	31380/ 2024	05.04.2 024	WP (C) - 7455/2 024	J.P. KAR	C.O.	COURT NO. 16	Order Dtd. 2024-04- 04	WRIT BRANC H-8	(Se at No- 41)

34	31381/2024	05.04.2024	WP (C) - 9482/2018	R.K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-04-04	WRIT BRANCH-4	(Seat No-19)
34	31382/2024	05.04.2024	SA-279/1997	PC MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-04-05	SECOND APPEAL	(Seat No-2)
34	31383/2024	05.04.2024	WP (C) - 978/2024	G BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	WRIT BRANCH-8	(Seat No-29)
34	31384/2024	05.04.2024	WP (C) - 978/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-03	WRIT BRANCH-8	(Seat No-29)
34	31385/2024	05.04.2024	CONTC-2000/2024	B.R.SENA PATI	C.O.	COURT NO. 1	Order Dtd. 2024-04-04	CONTEMPT	(Seat No-7)
34	31386/2024	05.04.2024	BLAPL-2885/2024	M. K. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-04-04	BAIL-1	(Seat No-2)
34	31387/2024	05.04.2024	ABLAPL - 2840/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-03		(Seat No-2)
34	31388/2024	05.04.2024	ABLAPL - 2712/2024	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-04-02		(Seat No-2)
34	31389/2024	05.04.2024	BLAPL-563/2024	P. K. PAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-03		(Seat No-2)
34	30991/2024	05.04.2024	CONTC-1197/2018	SRIKANTA KUMAR MOHANTY	GENERAL		Order Dtd. 2023-05-16	CONTEMPT	(Seat No-5)
35	30996/2024	05.04.2024	CMP-1436/2023	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-3	(Seat No-13)
35	31000/2024	05.04.2024	CMP-1436/2023	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-3	(Seat No-13)
35	31002/2024	05.04.2024	WA-1486/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-

									1)
35	31005/ 2024	05.04.2 024	WA- 1753/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11- 13	WRIT APPEA L	(Se at No- 7)
35	31007/ 2024	05.04.2 024	WA- 1852/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11- 13	WRIT APPEA L	(Se at No- 4)
35	31008/ 2024	05.04.2 024	WA- 1854/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11- 13	WRIT APPEA L	(Se at No- 4)
35	31010/ 2024	05.04.2 024	WA- 1884/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11- 13		(Se at No- 4)
35	31011/ 2024	05.04.2 024	WP (C) - 7697/2 024	SURYA NARAYAN DAS	GENE RAL		Order Dtd. 2024-04- 04	WRIT BRANC H-2	(Se at No- 8)
35	31013/ 2024	05.04.2 024	WP (C) - 1861/2 024	SANDHYAR ANI PANI	GENE RAL		Order Dtd. 2024-04- 03	WRIT BRANC H-1	(Se at No- 2)
35	31015/ 2024	05.04.2 024	WP (C) - 2375/2 024	PRASANTA KUMAR JOSHI	GENE RAL		Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 48)
36	31018/ 2024	05.04.2 024	JCRLA- 51/201 2	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10- 09	CRIMI NAL APPEA L	(Se at No- 1)
36	31021/ 2024	05.04.2 024	BLAPL- 2775/2 024	RAJIV KUMAR DALAL	GENE RAL		Order Dtd. 2024-04- 03		(Se at No- 1)
36	31022/ 2024	05.04.2 024	BLAPL- 1973/2 024	BIMAL KUMAR MAHAPATR A	GENE RAL		Order Dtd. 2024-04- 02		(Se at No- 1)
36	31027/ 2024	05.04.2 024	BLAPL- 2914/2 024	DEBASIS MISHRA	GENE RAL		Order Dtd. 2024-04- 04		(Se at No- 1)
36	31030/ 2024	05.04.2 024	BLAPL- 2916/2 024	DEBASIS MISHRA	GENE RAL		Order Dtd. 2024-04- 04	BAIL- 1	(Se at No- 3)
36	31034/ 2024	05.04.2 024	BLAPL- 2918/2	DEBASIS MISHRA	GENE RAL		Order Dtd. 2024-04- 04	BAIL- 1	(Se at

			024						No-3)
366	31037/2024	05.04.2024	BLAPL-2921/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-04-04		(Seat No-3)
367	31040/2024	05.04.2024	WP (C) - 24375/2023	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH-5	(Seat No-22)
368	31044/2024	05.04.2024	WP (C) - 22059/2017	M/S.MANAS PATI	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH-8	(Seat No-40)
369	31125/2024	05.04.2024	CRLMC-380/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-04-02		(Seat No-40)
370	31150/2024	05.04.2024	WA-2342/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
371	31151/2024	05.04.2024	WA-2344/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
372	31152/2024	05.04.2024	WA-2345/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
373	31153/2024	05.04.2024	WP (C) - 13163/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
374	31365/2024	05.04.2024	WP (C) - 7511/2024	SUKUMAR PUJARI	GENERAL		Order Dtd. 2024-04-03	WRIT BRANCH-1	(Seat No-4)
375	31025/2024	05.04.2024	RSA-469/2009	MANAS JENA	GENERAL		Order Dtd. 2023-10-31	SECOND APPEAL	(Seat No-3)
376	31063/2024	05.04.2024	WP (C) - 1982/2004	G.R. PATRA	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH-5	(Seat No-47)
377	31065/2024	05.04.2024	RSA-52/201	M.K. PANI	GENERAL		Order Dtd. 2024-03-22	SECOND	(Seat

			8					APPEAL	No-6)
378	31066/2024	05.04.2024	CRLMP-1186/2023	M. BEHERA	GENERAL		Order Dtd. 2023-09-04	WRIT BRANCH-7	(Serial No-5)
379	31067/2024	05.04.2024	WA-531/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Serial No-6)
380	31068/2024	05.04.2024	WP (C) - 16276/2015	M BEHERA	GENERAL		Order Dtd. 2018-03-08		(Serial No-6)
381	31069/2024	05.04.2024	FA-218/1988	N. DAS	GENERAL		Order Dtd. 1997-04-04		(Serial No-6)
382	31070/2024	05.04.2024	WP (C) - 17882/2016	D. NAYAK	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-1	(Serial No-30)
383	31071/2024	05.04.2024	WP (C) - 24616/2023	A.K. JATI	GENERAL		Order Dtd. 2023-08-14	WRIT BRANCH-1	(Serial No-2)
384	31088/2024	05.04.2024	CRLMC-172/2024	G SAHOO	GENERAL		Order Dtd. 2024-02-06	CRIMINAL MISC	(Serial No-2)
385	31089/2024	05.04.2024	SA-347/2001	N. DAS	GENERAL		Order Dtd. 2023-02-15	SECOND APPEAL	(Serial No-7)
386	31107/2024	05.04.2024	WP (C) - 7706/2024	S.C. DAS	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH-3	(Serial No-13)
387	31129/2024	05.04.2024	ABLAPL - 10183/2020	A MOHANTY	GENERAL		Order Dtd. 2022-04-18	BAIL-1	(Serial No-4)
388	31149/2024	05.04.2024	MACA-194/2019	R. K. DEHURY	GENERAL		Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Serial No-1)
389	31170/2024	05.04.2024	WA-196/2023	SULATA SAHU	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Serial No-3)
39	31171/	05.04.2024	WP (C) -	DIPAK	GENE		Order Dtd. 2020-01-	WRIT	(Se

0	2024	024	29154/ 2019	KUMAR SAHOO	RAL		16	BRANC H-7	at No- 18)
39 1	31205/ 2024	05.04.2 024	WP (C) - 2565/2 021	NIRANJAN ROUT	GENE RAL		Order Dtd. 2021-08- 26	WRIT BRANC H (DIVI SION BENCH)	(Se at No- 115)
39 2	31224/ 2024	05.04.2 024	CONTC- 1689/2 012	B S SWAIN	GENE RAL		Order Dtd. 2017-11- 13		(Se at No- 115)
39 3	31227/ 2024	05.04.2 024	WP (C) - 1386/2 012	B SWAIN	GENE RAL		Order Dtd. 2012-02- 07Petition,Annexure ,		(Se at No- 115)
39 4	31228/ 2024	05.04.2 024	WP (C) - 1386/2 012	B SWAIN	GENE RAL		Order Dtd. 2012-02- 07Petition,Annexure ,		(Se at No- 115)
39 5	31231/ 2024	05.04.2 024	WP (C) - 13094/ 2017	S N MISHRA	GENE RAL		Order Dtd. 2024-01- 22	WRIT BRANC H-2	(Se at No- 34)
39 6	31234/ 2024	05.04.2 024	ABLAPL - 2131/2 022	B K DAS	GENE RAL		Order Dtd. 2022-08- 12Petition,Annexure ,	BAIL- 2	(Se at No- 11)
39 7	31242/ 2024	05.04.2 024	WP (C) - 27570/ 2011	K C SWAIN	GENE RAL		Order Dtd. 2024-03- 27	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
39 8	31244/ 2024	05.04.2 024	CRLMC- 1259/2 013	B BEHERA	GENE RAL		Order Dtd. 2015-05- 14		(Se at No- 121)
39 9	31247/ 2024	05.04.2 024	CRLMC- 990/20 21	D KARNA	GENE RAL		Order Dtd. 2023-04- 26Petition,Annexure ,	CRIMI NAL MISC	(Se at No- 6)
40 0	31249/ 2024	05.04.2 024	MATA- 369/20 23	C R NAYAK	GENE RAL		Order Dtd. 2023-11- 08	FIRST APPEA L	(Se at No-

									4)
40 1	31250/ 2024	05.04.2 024	ABLAPL - 15807/ 2017	NIRANJAN SAHOO	GENE RAL		Order Dtd. 2018-05- 10		(Se at No- 4)
40 2	31251/ 2024	05.04.2 024	BLAPL- 9088/2 023	P BEHERA	GENE RAL		Order Dtd. 2024-02- 21	BAIL- 2	(Se at No- 7)
40 3	31267/ 2024	05.04.2 024	ABLAPL - 12043/ 2019	P M TARAI	GENE RAL		Order Dtd. 2021-08- 19	BAIL- 1	(Se at No- 3)
40 4	31270/ 2024	05.04.2 024	WP (C) - 7220/2 007	M K PANI	GENE RAL		Counter		(Se at No- 3)
40 5	31272/ 2024	05.04.2 024	WP (C) - 15944/ 2006	M K PANI	GENE RAL		Counter		(Se at No- 3)
40 6	31274/ 2024	05.04.2 024	WP (C) - 21228/ 2023	B K SAHOO	GENE RAL		Order Dtd. 2024-02- 12	WRIT BRANC H-4	(Se at No- 19)
40 7	31278/ 2024	05.04.2 024	OJC- 14084/ 1998	A K DEI	GENE RAL		Order Dtd. 2015-03- 02Judgement Dtd. 2015-03- 02,Annexure,Entire Order,		(Se at No- 19)
40 8	31281/ 2024	05.04.2 024	CONTC- 8081/2 023	A NANDA	GENE RAL		Order Dtd. 2024-03- 28	CONTE MPT	(Se at No- 4)
40 9	31282/ 2024	05.04.2 024	RPFAM- 349/20 17	A C MOHANTA	GENE RAL		Order Dtd. 2018-08- 24Petition,Annexure ,		(Se at No- 4)
41 0	31283/ 2024	05.04.2 024	WP (C) - 26012/ 2021	B B RAY	GENE RAL		Order Dtd. 2024-01- 12	WRIT BRANC H-3	(Se at No- 14)
41 1	31286/ 2024	05.04.2 024	WP (C) - 19323/ 2022	B B RAY	GENE RAL		Order Dtd. 2024-01- 12	WRIT BRANC H-1	(Se at No- 31)
41 2	31288/ 2024	05.04.2 024	WP (C) - 7477/2 014	S K MISHRA	GENE RAL		Order Dtd. 2014-04- 15Petition,Annexure ,		(Se at No- 31)
41	31293/ 2024	05.04.2	RSA-	K	GENE		Decree	SECON	(Se

3	2024	024	92/2023	MOHANTY	RAL			D APPEAL	at No-1)
414	31300/2024	05.04.2024	RSA-93/2023	K MOHANTY	GENERAL		Decree	SECOND APPEAL	(Seat No-1)
415	31304/2024	05.04.2024	RSA-94/2023	K MOHANTY	GENERAL		Order Dtd. 2024-02-08	SECOND APPEAL	(Seat No-1)
416	31307/2024	05.04.2024	WP (C) - 7131/2024	M K NAYK	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)
417	31319/2024	05.04.2024	WA-275/2024	B K SAHOO	GENERAL		Order Dtd. 2024-03-20	WRIT APPEAL	(Seat No-1)
418	31323/2024	05.04.2024	WA-423/2024	N C SINHA	GENERAL		Order Dtd. 2024-03-28		(Seat No-1)
419	31325/2024	05.04.2024	RSA-138/2009	M NAYAK	GENERAL		Order Dtd. 2022-10-20	SECOND APPEAL	(Seat No-6)
420	31329/2024	05.04.2024	WP (C) - 8338/2021	B B RAY	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-5	(Seat No-22)
421	31332/2024	05.04.2024	WP (C) - 21309/2023	S BISWAL	GENERAL		Order Dtd. 2023-07-12	WRIT BRANCH-5	(Seat No-20)
422	31333/2024	05.04.2024	WP (C) - 5595/2021	M BEHERA	GENERAL		Order Dtd. 2022-12-01	WRIT BRANCH-8	(Seat No-40)
423	31335/2024	05.04.2024	WP (C) - 19686/2023	G SAHOO	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-7	(Seat No-15)
424	31337/2024	05.04.2024	WP (C) - 39593/2023	S K KAR	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH)	(Seat No-102)

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42	31339/ 2024	05.04.2 024	WP (C) - 29241/ 2021	G K BEHERA	GENE RAL		Order Dtd. 2024-03- 27	WRIT BRANC H-3	(Se at No- 33)
42	31342/ 2024	05.04.2 024	CONTC- 6529/2 021	C R NAYAK	GENE RAL		Order Dtd. 2022-10- 13Petition,Annexure ,Affidavit,	CONTE MPT	(Se at No- 5)
42	31344/ 2024	05.04.2 024	ABLAPL - 2697/2 021	G SAHOO	GENE RAL		Order Dtd. 2022-03- 15	BAIL- 2	(Se at No- 11)
42	31346/ 2024	05.04.2 024	ABLAPL - 2847/2 024	N C SINHA	GENE RAL		Order Dtd. 2024-04- 03		(Se at No- 11)
42	31347/ 2024	05.04.2 024	CRLA- 480/20 15	P K MOHANTY	GENE RAL		Order Dtd. 2024-03- 11	CRIMI NAL APPEA L	(Se at No- 5)
43	31348/ 2024	05.04.2 024	WP (C) - 14599/ 2017	C R NAYAK	GENE RAL		Order Dtd. 2024-03- 05	WRIT BRANC H-8	(Se at No- 29)
43	31351/ 2024	05.04.2 024	WP (C) - 14559/ 2019	S ROUT	GENE RAL		Order Dtd. 2023-05- 08Petition,Annexure ,Entire Order,	WRIT BRANC H-3	(Se at No- 28)
43	31364/ 2024	05.04.2 024	CRLREV - 415/20 23	M D SAMIMAKT AR	GENE RAL		Order Dtd. 2024-04- 04	CRIMI NAL REVIS ION	(Se at No- 5)
43	31366/ 2024	05.04.2 024	ABLAPL - 995/20 24	SATYA RANJAN PANI	GENE RAL		Order Dtd. 2024-03- 14	BAIL- 2	(Se at No- 8)

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